

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 27.01.2022 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(CH)(Ins) No. 213/2021	Jain Heights and structures Pvt Ltd & Anr V Bheemasamudra Land Developers and Builders	Adeesh Anto, Sakthivel Ajeesh Kumar	R & P Partners

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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